NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/452/ (IB)/2017

NAME OF THE PETITIONER(S)

: STAR BOXES INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: MOHAN BREWERIES & DISTELLERIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Cousasel for Petitioner

Hema Shankar for Animudh Krishnan

ORDER

Proxy representing the counsel for petitioner present stating that the senior counsel could not attend before the Tribunal due to personal inconvenience. No representation on behalf of respondent. Counsel for petitioner is directed to send a private notice to the other side for their appearance and for making submissions on the next date of hearing. Time extended at request. Put up on 27.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc